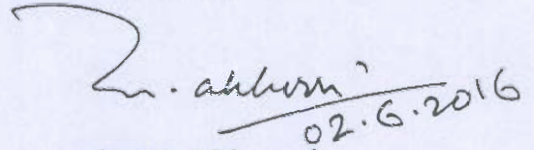


HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Notification No. 101

Date 02-06-2016

It is notified for the information of all the candidates of Jammu Province who have applied for the post of Compositor in the High Court of Jammu and Kashmir that their interview earlier scheduled for 04-06-2016 at 9.00 am at Judicial Academy, Janipur, Jammu is hereby postponed and shall now be conducted on 11-06-2016 at the same venue and at the same time i.e Judicial Academy, Janipur, Jammu at 9.00 am.

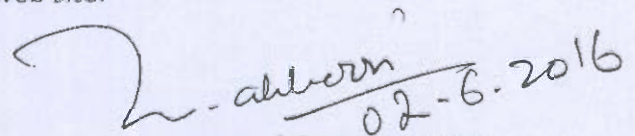

(M.Y. Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No.: 145/CJ-Res/2016

Date: 02-06-2016

Copy to:

1. Registrar General High Court of Jammu & Kashmir, Jammu/Srinagar, for information.
2. Registrar Judicial High Court of J&K Jammu/Srinagar.
3. Director State Judicial Academy, Srinagar for information.
4. Secretary to Hon'ble Mr. Justice _____ for information of his Lordship.
5. Director Information State of Jammu & Kashmir, with the request to publish the notification in leading dailies of Jammu & Srinagar and also to get it published in the Electronic media.
6. Director Doordarshan Srinagar/Jammu for broadcast of the above Notification in News & Employment Bulletin.
7. Director Radio Kashmir Srinagar/Jammu for broadcast of the above Notification in News & Employment Bulletin.
- ✓ 8. In-charge NIC for uploading in High Court web site.


Principal Secretary to
Hon'ble the Chief Justice